

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 378/2021

IN THE MATTER OF:

Rakesh Kumar

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

INDEX

S. NO.	PARTICULARS	Page No.
1.	Action taken Report of DPCC in view of the order dated 04.01.2022.	1 - 2
2.	<u>Annexure-1(Colly)</u> Copy of the inspection report alongwith photographs dated 21.01.2022.	3 - 8

Filed by


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

Date: 31.03.2022

Place: Delhi

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 378/2021

IN THE MATTER OF:

Rakesh Kumar

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN TERMS OF THE ORDER DATED 04.01.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 04.01.2022 and was pleased to direct the DPCC to ascertain the dust pollution caused by saw mill operating at B-32, Sanjay Camp, Dakshinpuri Road, New Delhi-110062 and take remedial action.
2. That, in compliance of the order passed by this Hon'ble Tribunal, Delhi Pollution Control Committee (DPCC) inspected the site on 21.01.2022 and during the inspection, it was found that at the above mentioned address no such wood based industry/ shop found. The occupier of the premises informed that, SDMC on 25.11.2021 demolished all the shops situated in

and around the above location. Copy of the inspection report alongwith photographs is enclosed herewith as ANNEXURE-1(Colly)

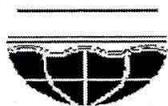
3. In view of the above findings, no action is warranted by DPCC. The present status report may kindly be taken on record.

Ajeeta

(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

Date: 31/3/22

Place: Delhi



Annexure-1 (Colly)

3

INSPECTION REPORT

1. Name & Address of the Unit : M/s Occupier at B-2, Sanjay Camp,
Dakshin Road, New Delhi-62
2. Owner/Partner's Name : Md. Shafiq
3. Contact Details (Phone & Email) : 9650593165
4. Date of inspection : 21-01-2022
5. Time of inspection: a) Start of Inspection: 1:00 PM
b) End of Inspection: 1:30 PM
6. Name & Designation of the Persons contacted at the industry:
7. Kind of Industry :
8. Product & Capacity :
9. Main Raw Materials :
10. Water Polluting : Yes/No ETP Installed : Yes/No
11. Air Pollution : Yes/No ECS Installed : Yes/No
12. Details of Stack Height : (Above G.L).....(Above R.L).....
(Furnace/ Boilers/Others)
13. Type of Fuel Used :
14. Effluent Discharged (a) Domestic/Trade Effluent
(b) Unit Connected to Conveyance System: Yes/No
(c) Discharging in to
15. Status of Consent (If Any) :
16. D.G. Set (s) (If Any) : No.....Capacity.....KVA.....Acoustic: Yes/No
: Stack Height.....(Above G.L).....(Above R.L).....
17. Plot Area :
18. Labor :
19. Machinery :
20. Power Connection : C.A:-.....KW:-.....
21. Source of water :
22. Whether Unit Found in Operation : Yes/No

23. Whether Generating HW : Yes/No

24. (a) Status of Authorization (IF Any):

(b) Display Board Provided: Yes/No

(c) Whether HW is stored in Leak proof Container: Yes/No

(d) Whether container marked with specified label: Yes/No

(e) Whether Container stored Kept in an isolated area: Yes/No

(f) Whether HW is being stored on pucca floor & in covered area: Yes/No

(g) Whether date on which Storage began indicated on each Container: Yes/No

(h) Whether daily record of HW Maintained in HW-3: Yes/No

7

Details about Hazardous Waste

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

Remarks, If Any:

* At Above Address No such wood based ~~factory~~ industry/shop found.

* As informed by the ~~the~~ occupier of the premises, SDMC on 25.11.2021 demolished all the shops situated in and around the above location.

श्री अशोक 21-1-22

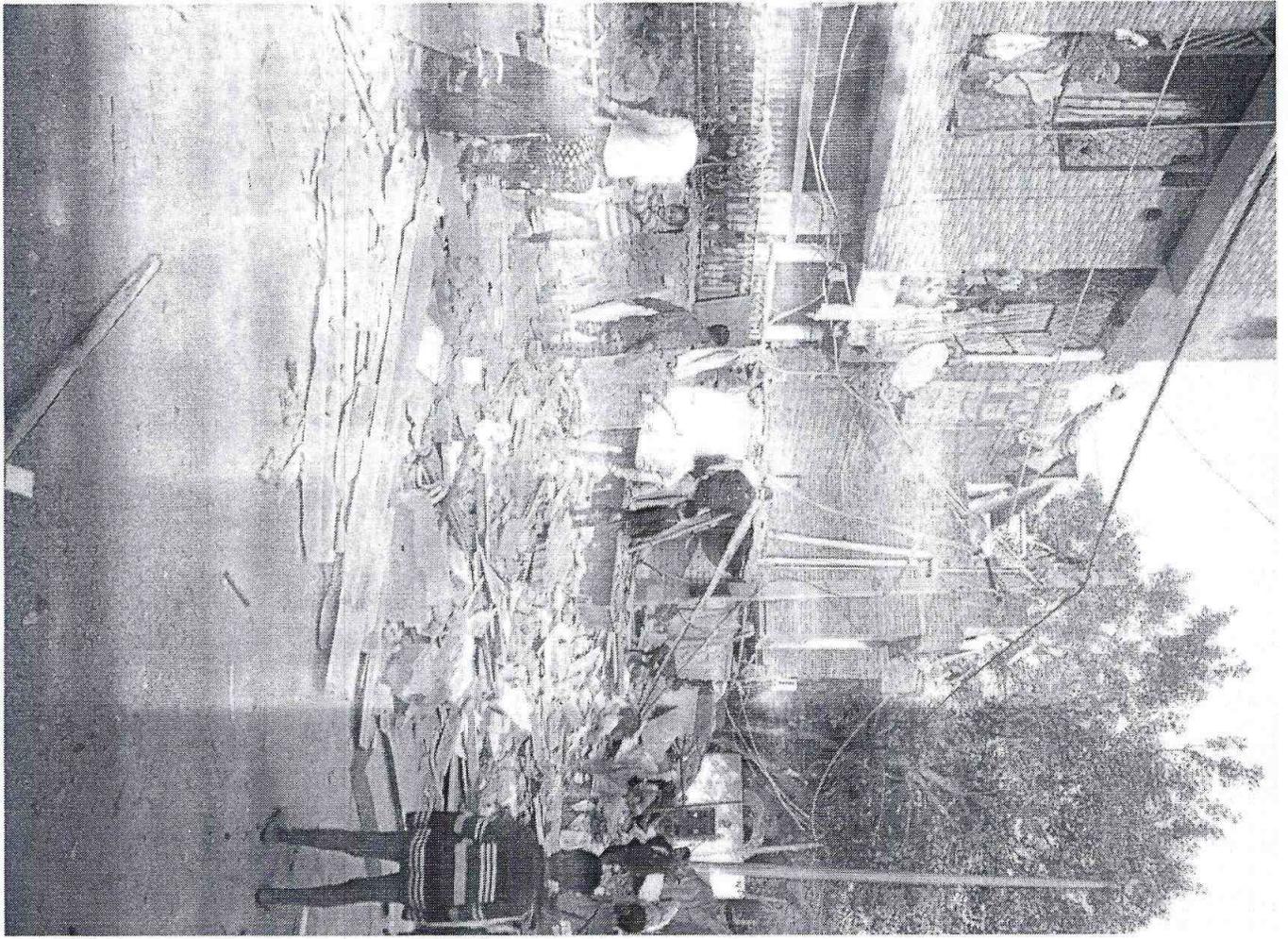
Name & Sign of the Persons

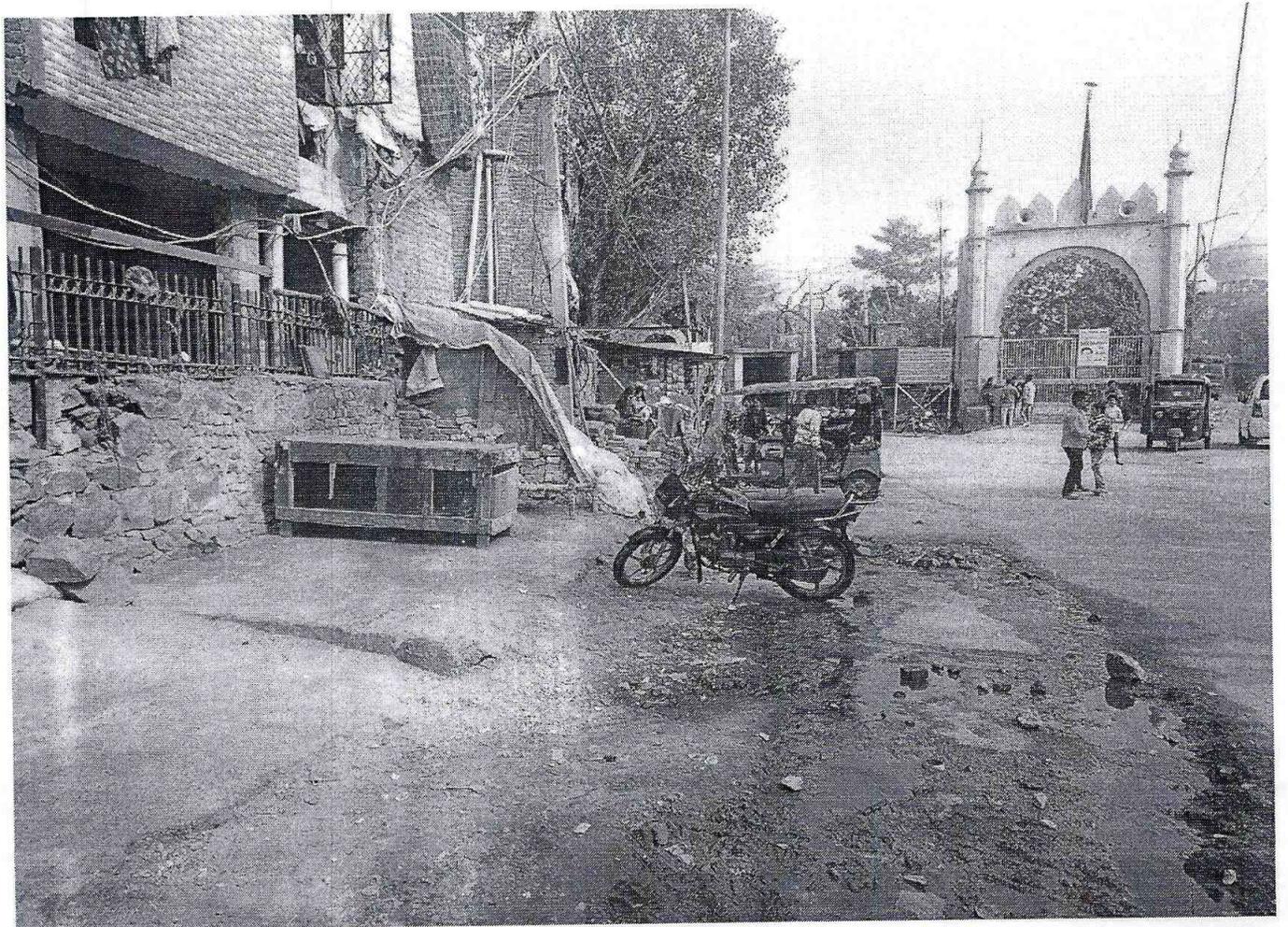
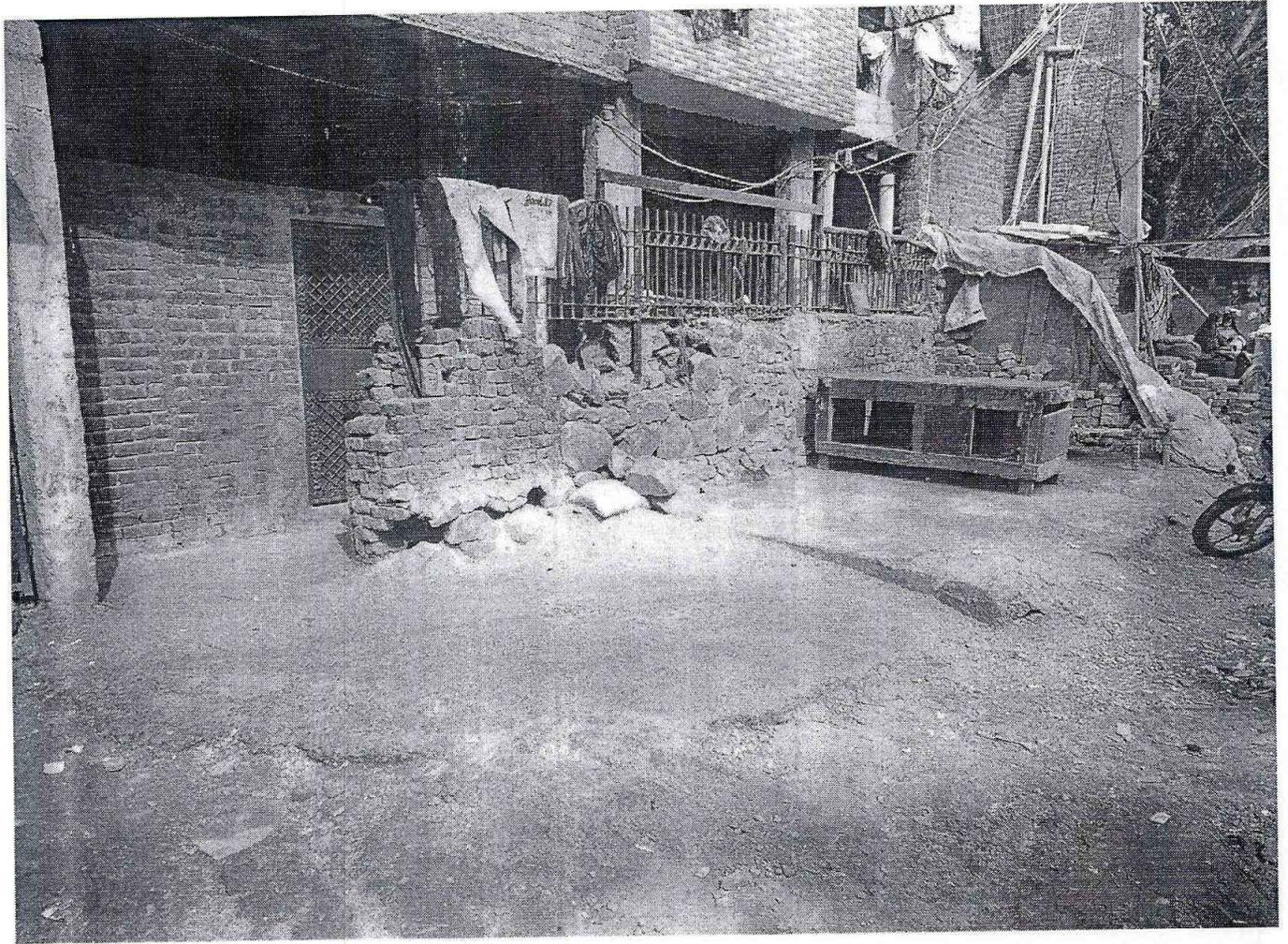
N. K. Malik
(JEE/DPC)

(A. V. M.)
(CTE)

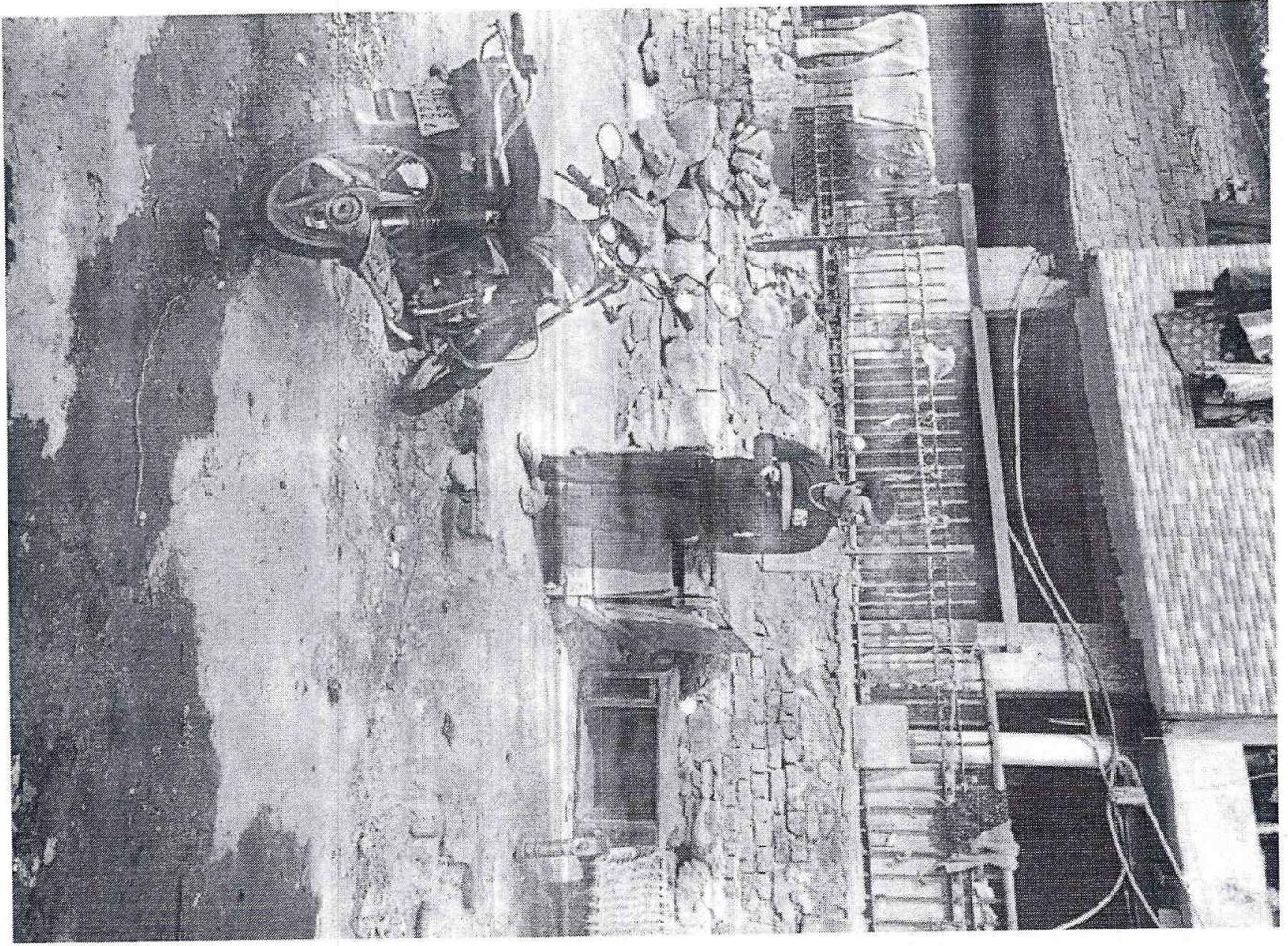
Signature, Name & Designation of Inspecting Officials

47
⑤





7



2

